

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

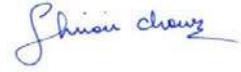
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FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 46- M/s Ram Kishan & Co.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 12.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 46, M/S RAM KISHAN & CO.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Ram Kishan & Co., Respondent No. 46, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 43 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the answering respondent submits that an inspection was conducted in August 2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance regarding logbook maintenance, PETP operation, energy meter installation, water consumption discrepancies, and compliance status.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause

Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation related to improper maintenance of logbooks for freshwater consumption. The answering respondent has been diligently maintaining a proper daily logbook for freshwater abstraction and consumption, in accordance with HSPCB guidelines. The compiled logbooks from May to December 2024 confirm that all entries are accurate and in compliance with prescribed standards.
- 4.4. That the specific freshwater consumption in the unit ranges between 50-70 KLD, which is well within industrial norms. Furthermore, the unit strictly follows the CPCB's Charter for Water Recycling & Pollution Prevention in Textile Industries, ensuring optimal water conservation and reuse.
- 4.5. That the answering respondent refutes the observation that a high reduction in BOD, COD, and TDS levels at the PETP outlet suggests dilution with freshwater. The reduction in pollution parameters is a direct result of the high-efficiency treatment process implemented in our Effluent Treatment Plant (ETP). The unit has installed state-of-the-art wastewater treatment technology to ensure compliance with environmental norms. No arrangement for dilution with freshwater exists in the unit, as confirmed by prior regulatory inspections. The compiled effluent treatment records for the last eight months substantiate that no unauthorized dilution has been carried out.
- 4.6. That the allegation regarding low effluent generation and discharge records is incorrect. The answering respondent maintains accurate and

regularly updated records of effluent generation and discharge, as required by HSPCB norms. The records for the period from May to December 2024 confirm compliance with prescribed discharge limits. Any discrepancy in figures, if any, may have arisen due to minor variations in measurement or recording methodologies. However, the overall compliance with effluent discharge norms remains intact and verifiable through third-party assessments.

- 4.7. That the answering respondent acknowledges HSPCB's recommendation regarding alum dosage adjustments and sulfide level management. The ETP operations are continuously monitored, and the dosing of chemicals, including alum, has been optimized to ensure compliance with prescribed standards. Regular adjustments are made based on real-time monitoring, ensuring that all effluent discharge parameters remain within permissible limits.
- 4.8. That the answering respondent ensures proper maintenance of flow meter readings and fuel consumption logs as per HSPCB directives. The flow meters installed at the PETP inlet and outlet remain fully functional, and the recorded data from May to December 2024 confirms compliance with regulatory requirements.
- 4.9. That the answering respondent submits that, as per CPCB and HSPCB directives, OCEMS is not mandatory for PETP outlets in standalone units like that of the answering respondent. The requirement applies primarily to CETP-linked units. The unit of the answering respondent has consistently complied with manual monitoring standards, which remain in accordance with existing regulatory guidelines.

- 4.10. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.11. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.12. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.13. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and

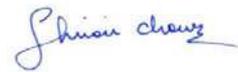
the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.

- 4.14. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 46- M/s Ram Kishan & Co.

8A, Sagar Apartments, 6-Tilak Marg,

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Varun Gulati ...Applicant Versus

State of Haryana & Ors. ...Respondents AFFIDAVIT

I, Deepak Goel S/o Sh. Kailash chand goel .aged about _41R/o
G-73 phase -1 Ashok Vihar Delhi-52, ^{Presently at sonipat} do hereby solemnly affirm and
stat as under:

1. That I am the authorized signatory of Respondent No.46, M/s Ramkishan & Co , having its office at plot no-499 phase -2 Barhi industrial Area district sonipat Haryana , in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence I swear this affidavit.

2. That the accompanying reply has been drafted by counsel under my instructions, and I say that statements and submissions made in the said reply are true and correct to best of



my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

3. I say that the documents / annexure produced along with the reply are true copies of its originals.

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.



Verified at GANNAUR on this 20th February day of, 2025.

DEPONENT

Ram Kishan & Co.
Plot. No. 499, Phase II, Barhi Industrial
Area, Barhi Sonapat, Haryana-131101

ATTESTED

20/02/2025



HARYANA STATE POLLUTION CONTROL BOARD

Plot No. 1, Sector-15, Part-II, Sonapat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 2655

Dated 21/25

To

M/ Ram Kishan & Co.,
Plot no.499, HSIIDC, Phase-II, Barhi,
District Gannaur, Sonipat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 12.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Dyeing, Printing, Finishing, Garment washing having CTO valid upto 30.09.2029.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Specific fresh water consumption is too lower against std. for specific quality (60-70 KL/MT) indicating that fresh water consumption logbook is not properly/correctly maintained.
2. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	6.4	7.5	6.0-9.0	High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages Note: In existing treatment, BOD reduction of 45 - 50%, COD reduction of 50 - 60% & TDS reduction of 15 to 25% may be achieved
BOD (mg/l)	747	243 (67.4%)	500	
COD (mg/l)	1728	430 (75.1%)	1400	
TSS (mg/l)	338	160 (52.6%)	1500	
TDS (mg/l)	4284	1160 (72.9%)	2100	

3. Similarly, effluent generation/discharge are also very low, indicating poor record keeping of effluent generation/discharge.

Recommendation of the Team:-

1. Adjustments in alum dosage and other operational parameters may be necessary to manage sulfide levels effectively.
2. Unit should properly maintain logbook for outlet flow meter readings and fuel consumption.
3. Unit shall install OCEMS at PFTP outlet and provide connectivity to the CPCB/SPCB server.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.



Regional Officer,
Sonepat Region.

R/-

Endst. No. HSPCB/SR/2025/

Dated:

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.

Regional Officer,
Sonepat Region.

To,

(2655)

1805

~~Plot~~
19/11/2025

M/S Ram Kishan & Co.

Plot No. 499, HSIIDC, Phase - II, Bar B,

Distt - Gannaur, Sonapat

Haryana. (131101)

SRB



0130 - 22 36 119
 HARYANA STATE POLLUTION
 CONTROL BOARD
 Plot-1, Sector-15, Part-II
 SONEPAT-131001(HR.)

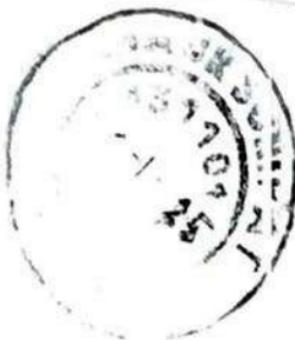
Del PO:Ganaur SD<131001>

RH4876067201N

Counter No:1,15/01/2025,15:05

Ant:25.96,Wt:20gms,Amt.Paid:26.00(CASH)
REG=17.0

From:SONIPAT SECTOR 14 SD <131001>
To: Hub



RAM KISHAN N CO

PLOT NO 499 PHASE -2 BARHI IND AREA BARHI SONIPAT (HR)

MAIL ID DEEPAKK1084@GMAIL.COM

8860120119

To,

Regional Officer
Haryana State Pollution Control Board,
Sonipat Region, Sonipat.

Subject: Reply and compliance of Show Cause Notice dated 4-02-2025 for closure under section 33-A of Water (Prevention and Control of Pollution) Act, 1974, prosecution under section 43/44 of Water Act, revocation of consent u/s 27 of the Water Act & u/s 21(4) of the Air Act, 1981 and imposing of environmental compensation-Reg

Dear Sir,

Kindly refer to the above said show cause notice issued vide your office letter no HSPCB/SR/2025/2655.. dt 2/01/2025. and received on 17/01/2025 on the subject cited above.

This is in reference to the aforementioned notice issued vide letter under reference, alleging non-compliance concerning lower specific freshwater consumption, inefficiency of PETP, dilution of freshwater in the PETP and installation of OCEMS during the joint inspection conducted by the officials of CPCB and HSPCB on 12-08-2024.

In response to your above referred show cause notice, we would like to submit the following point-wise reply and compliance along with facts, for your kind consideration:

1. **Specific Freshwater Consumption:**

- Our unit is engaged in the process of dyeing, printing and washing of COTTON CLOTH FABRICS, where freshwater is utilized both for processing and domestic purposes.
- We are maintaining a daily proper and correct logbook for freshwater consumption, copy of which for the period May to December, 2024 is enclosed herewith for reference as **Annex-1**. The specific freshwater consumption in our unit ranges between 50 to 70KLD.
- As per the copy of logbook provided to the inspection team for water consumption and production data, the average water consumption in our case comes to be 1417.33 KL/MT and 1216.2 KL/MT of production for the period May to July, 2024 and August to December, 2024 respectively.
- Our current freshwater consumption aligns with the limits specified in the Charter for Water Recycling & Pollution Prevention in Textile Industries, issued by CPCB in 2022 and subsequently circulated by HSPCB through directions under Section 33-A of the Water Act (**copy attached as Annex-2**).

- It is important to highlight that the specific freshwater consumption standards referred by the inspection team (60-70 kL/MT) for our process is not accurate in view of less water requirement as mentioned above.
- We hereby reaffirm that our unit adheres to the specified freshwater consumption limits and is in compliance with the regulatory directives.

2. High Reduction in pollution parameters, Inlet BOD too much lower and dilution in the PETP with fresh water

- Reduction in pollution parameters is not abnormal in our case which is in accordance with the effluent treatment process and facilities provided at site and the results are achievable in the PETP without doing any dilution with fresh water as apprehended in the notice. we have provided the ETP of adequate capacity to achieve the results well below the parameters prescribed for inlet to CETP.
- Similar results have been achieved in the past as well as after the sampling done by the joint team on 7.8.24 based upon which we have also been granted the CTO by HSPCB, copy of some of such reports are attached herewith for reference as **annexure- 3**
- There is no arrangement, exist in our unit for dilution of effluent with fresh water which is clear from the fact that the joint team did not find any such arrangement at site in practical.
- The data has been compiled for last 8 months and compiled sheet for the same is also enclosed herewith as **annexure- 4** which also clearly indicates that no dilution is being done.
- Thus, no dilution of effluent is done as alleged in the notice since there is no necessity and requirement of the same as we have to achieve very relaxed standards prescribed for CETP inlet which are very easily achievable by our ETP itself..

2. Low effluent generation

3. We are maintaining the record / logbooks regularly and properly for fresh water abstraction and PETP operation on regular basis, copy of the said record is enclosed herewith for reference as **annexure-1**. The above log book shows the actual figures for effluent generation and discharged. The discrepancy might have occurred due to the miscalculation of the figures.

B. Reply/ compliance of recommendations

1. The dosing of chemicals including for alum in the ETP, has been optimised and operational parameters are adjusted from time to time so as to maintain and achieve the required parameter standards including sulphide levels. Copy of some of analyses reports of our treated effluent, showing all the parameters including sulphide with in prescribed standards, are enclosed herewith for reference as **anneure- 3**.

2. We are already maintaining the record / logbooks regularly and properly for fresh water abstraction, PETP operation, outflow meter readings and fuel consumption on regular basis, copy of the said record is enclosed herewith for reference as **annexure-1**

3. We are not required to install the OCEMS at PETP outlet as per the direction and protocol of CPCB and HSPCB.

All above stated facts and details clearly reveal that we are not defying any norms of dilution of freshwater in PETP, achieving the standards by operating PETP effectively, maintaining the proper logbooks and obtaining of all required clearances from the concerned authorities and thus fully complying with your directions and all prescribed norms issued from time to time. As per details submitted above, you will appreciate that our unit has implemented the measures of cleaner technology and waste minimization practices as mentioned in "Charter for Water Recycling & Pollution Prevention in Textile Industries" issued by CPCB and also complying with all directions of Board.

We request you to please not initiate any action against our unit as proposed in the above said show cause notice and request to kindly revoke and withdraw the show cause notice allowing us to continue our operations in alignment with the government's vision of facilitating business operations.

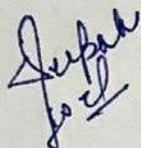
We reaffirm our commitment to adhering to environmental regulations and assure compliance with all applicable norms.

We hope the above submission is in order and look forward to your favourable consideration.

Thanking You,
Yours Faithfully,

(Authorized signatory)
For M/s Ram Kishan & Company.
Dated: _____

For RAM KISHAN & CO.



Partner

RAM KISHAN N CO

PLOT NO 499 PHASE- 2 BARHI SONIPAT HR

8860120119

ANNEXURE--1

Ramkishan No. 499, Phase 2, Balur
ETP LO & BOOK

CLASS TIME May-24
DATE Chhatrapur

1811 Ramkishan No. 499, Phase 2
EMPLOY BOOK, CLASS TIME May-24
PHASE 2, Balur

Sl. No.	ON	OFF	ON	OFF	Att	Att	Prty
1-5	9:00	6:00	45486	45564	58	July	6:00
2-5	9:10	6:00	45504	45690	66	July	6:00
3-5	9:15	6:00	45610	45668	53	July	6:00
4-5	9:00	6:00	45613	45717	54	July	6:00
5-5	SUNDAY						
6-5	9:00	6:00	45717	45768	51	July	6:00
7-5	9:10	6:00	45768	45820	52	July	6:00
8-5	9:05	6:00	45820	45820	50	July	6:00
9-5	9:00	6:00	45820	45920	50	July	6:00
10-5	9:15	6:00	45920	45927	51	July	6:00
11-5	Halt under Mandar						
12-5	SUNDAY						
13-5	9:10	6:00	45927	46027	50	July	6:00
14-5	9:00	6:00	46027	46083	62	July	6:00
15-5	9:05	6:00	46083	46146	63	July	6:00
16-5	9:10	6:00	46146	46207	61	July	6:00
17-5	9:15	6:00	46207	46269	62	July	6:00
18-5	9:00	6:00	46269	46332	63	July	6:00
19-5	SUNDAY						
20-5	9:10	6:00	46332	46394	62	July	6:00
21-5	9:00	6:00	46394	46458	64	July	6:00
22-5	9:10	6:00	46458	46523	65	July	6:00
23-5	9:05	6:00	46523	46589	66	July	6:00
24-5	9:00	6:00	46589	46655	66	July	6:00
25-5	Election Lok Sabha Election						
26-5	SUNDAY						
27-5	9:00	6:00	46655	46728	73	July	6:00
28-5	9:05	6:00	46728	46794	68	July	6:00
29-5	9:10	6:00	46794	46867	73	July	6:00
30-5	9:05	5:50	46867	46935	68	July	6:00
1-5	9:00	6:00	46935	46992	57	July	6:00

Sl. No.	ON	OFF	ON	OFF	Prty	Prty
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87338	87428	43	4:5	8:3	8164	8175
87428	87492	44	4:4	8:2	8175	8187
SUNDAY						
87492	87573	41	4:9	8:2	8187	8197
87573	87555	42	4:7	8:7	8197	8208
87555	87595	40	4:9	8:3	8208	8218
87595	87685	40	4:3	8:4	8218	8228
87685	87625	40	4:4	8:5	8228	8238
Junderstam Sunday						
87625	87715	40	4:8	7:9	8238	8248
87715	87967	52	4:7	7:7	8248	8261
87967	87819	52	4:9	7:8	8261	8274
87819	87869	50	4:3	8:1	8274	8286
87869	87920	51	4:5	8:3	8286	8298
87920	87922	52	4:6	8:4	8298	8311
SUNDAY						
87922	88023	51	4:8	8:3	8311	8323
88023	88077	54	4:3	8:7	8323	8336
88077	88130	53	4:9	7:9	8336	8348
88130	88184	54	4:2	7:6	8348	8361
88184	88238	54	4:8	8:3	8361	8374
SUNDAY						
88238	88301	63	4:9	7:7	8374	8389
88301	88357	56	4:7	7:9	8389	8402
88357	88420	63	4:5	8:3	8402	8417
88420	88476	56	4:4	8:4	8417	8430
88476	88522	46	4:8	7:9	8430	8441

FOR RAM KISHAN & CO.

Partner

FOR RAM KISHAN & CO.

Partner

1812

Date	ON	OFF	ON	OFF	Plant	Time	Power	ON	OFF	Ready	ON	OFF	ON	OFF
1-6	9:00	6:00	47092	47092	FWY	6:00	12:00	88578	88578	56	4:7	8:3	8441	8457
2-6	SUNDAY													
3-6	9:10	6:00	47058	47123	JNY	6:00	11:00	88575	88633	55	4:9	8:3	8454	8466
4-6	9:00	6:00	47123	47189	FWY	6:50	11:00	88633	88682	55	4:3	8:8	8466	8479
5-6	9:00	6:00	47189	47255	FWY	6:00	11:50	88682	88744	56	4:4	8:7	8479	8490
6-6	9:10	6:00	47255	47301	FWY	6:00	12:00	88744	88799	55	4:5	8:1	8490	8502
7-6	9:05	6:00	47301	47381	JNY	6:00	11:00	88799	88849	50	4:7	8:4	8502	8513
8-6	9:00	6:00	47381	47443	FWY	6:00	11:00	88849	88901	52	4:6	8:1	8513	8524
9-6	SUNDAY													
10-6	Plant shut down Boiler under													
11-6	9:00	6:00	47443	47524	JNY	7:00	12:00	88901	88971	70	4:3	8:5	8524	8539
12-6	9:10	6:00	47524	47593	FWY	6:00	11:00	88971	89011	40	4:7	8:7	8539	8549
13-6	9:00	6:00	47593	47644	FWY	6:50	11:00	89011	89052	41	4:9	8:3	8549	8560
14-6	9:10	6:00	47644	47694	FWY	6:00	11:00	89052	89092	40	4:2	8:4	8560	8570
15-6	9:05	6:00	47694	47761	FWY	6:50	12:00	89092	89149	57	4:7	8:7	8570	8581
16-6	SUNDAY													
17-6	9:00	6:00	47761	47817	FWY	6:00	10:00	89149	89195	46	4:3	8:6	8581	8589
18-6	9:05	6:00	47817	47895	FWY	7:00	12:00	89195	89263	68	4:7	8:7	8589	8602
19-6	9:00	6:00	47895	47972	FWY	7:00	12:00	89263	89328	65	3:9	8:4	8602	8614
20-6	9:00	6:00	47972	4802	FWY	4:50	10:00	89328	89388	30	4:2	8:5	8614	8619
21-6	9:05	6:00	4802	48058	FWY	5:00	11:00	89388	89394	36	4:3	8:7	8619	8626
22-6	9:05	6:00	48058	48109	FWY	6:50	12:00	89394	89435	41	4:6	8:6	8626	8637
23-6	SUNDAY													
24-6	9:00	6:00	48109	48164	FWY	6:00	12:00	89435	89480	45	4:2	8:7	8637	8648
25-6	9:00	6:00	48164	48224	FWY	6:50	11:00	89480	89530	50	4:4	8:8	8648	8660
26-6	9:00	6:00	48224	48303	FWY	7:00	12:00	89530	89599	69	3:9	8:5	8660	8673
27-6	Plant not working													
28-6	9:00	6:00	48303	48372	FWY	7:00	12:00	89599	89661	62	4:4	8:7	8673	8688
29-6	Plant not working													
30-6	9:00	6:00	48372	48441	FWY	7:00	11:00	89661	89719	58	4:3	8:4	8688	8700

For RAM KISHAN & CO.

Partner

Partner

LDG Bank
Rauli Lal D/O
499, Dair
Bairuli

July 2024

1813

July 24
Kashmiri

Date	ON	ORP	ON	ORP	Ranohy	Ahu	hune	Poly
1-7-24	9.00	6.00	48444	48485	41	5ky	5ky	10am
2-7-24	9.00	6.00	48485	48520	85	7ky	8ky	12am
3-7-24	9.00	6.00	48520	48637	67	7ky	6ky	12am
4-7-24	9.00	6.00	48637	48700	63	7ky	6ky	11am
5-7-24	9.00	6.00	48700	48774	74	8ky	7ky	12am
6-7-24	9.00	6.00	48774	48823	69	8ky	6ky	11am
Sunday								
Plaint not waiting								
8-7	9.00	6.00	48833	48880	47	6.5ky	8.5ky	10am
9-7	9.00	6.00	48880	48948	68	8ky	7ky	12am
10-7	9.00	6.00	48948	49000	52	7.5ky	6ky	11am
11-7	9.00	6.00	49000	49057	51	7.5ky	6ky	12am
12-7	9.00	6.00	49057	49112	61	7ky	6ky	11am
Sunday								
Plaint not waiting								
15-7	9.00	6.00	49112	49157	45	5ky	4ky	10am
16-7	9.00	6.00	49157	49210	53	6ky	5ky	10am
17-7	9.00	6.00	49210	49286	76	8ky	7ky	12am
18-7	9.00	6.00	49286	49363	77	8ky	7ky	12am
19-7	9.00	6.00	49363	49453	90	9ky	8ky	12am
Sunday								
Plaint not waiting								
22-7	9.00	6.00	49453	49514	61	7ky	6ky	11am
23-7	9.00	6.00	49514	49576	62	7ky	6ky	12am
24-7	9.00	6.00	49576	49636	60	7ky	6ky	12am
25-7	9.00	6.00	49636	49696	60	7ky	6ky	11am
26-7	9.00	6.00	49696	49758	62	7ky	6ky	12am
27-7	9.00	6.00	49758	49798	40	5ky	4ky	11am
Sunday								
Plaint not waiting								
29-7	9.00	6.00	49798	49858	62	7ky	6ky	12am
30-7	9.00	6.00	49858	49918	40	5ky	4ky	11am

ON	ORP	ON	ORP	Outlet	Outlet	ON	ORP
89917	89950	31	4.7	8.3	275	89912	8
89950	89821	75	4.1	8.8	2713	8720	17
89821	89821	57	4.5	8.5	2720	8742	12
89821	89935	53	4.1	8.8	2742	8754	12
89882	89999	64	4.4	8.5	2751	8768	14
89935	90058	59	4.3	8.7	2768	8779	11
Sunday							
Boiler under maintenance							
90058	90093	35	4.1	8.7	8781	8793	12
90093	90157	58	4.3	8.7	8793	8803	10
90157	90193	42	4.5	8.4	8805	8809	6
90193	90234	41	4.7	8.5	8809	8817	8
90234	90285	51	4.2	8.6	8817	8820	9
Sunday							
Plaint under maintenance							
90285	90320	35	4.1	8.7	8826	8832	6
90320	90363	43	3.9	8.8	8832	8837	5
90363	90429	66	4.6	8.5	8837	8860	13
90429	90494	67	4.1	8.7	8860	8871	11
90494	90572	78	4.3	8.9	8871	8882	11
Sunday							
Maintenance of Drying Dye Machine							
90572	90622	50	4.1	8.7	8882	8896	14
Heating Rainfall							
90622	90673	51	4.3	8.8	8896	8904	8
90673	90723	50	3.9	8.6	8904	8912	8
90723	90773	50	4.9	7.8	8912	8921	9
Sunday							
Maintenance							
90773	90825	52	3.8	8.9	8921	8929	8
90825	90885	30	3.9	8.8	8929	8938	9

ETP Log Book Ramkishan & Co
499, Ph-2
Bareilly

1814

Day	ON	OAD	ON	OAD	Reading	AM	PM	Notes
1-8	9:00	6:00	49998	49838	40	5M	4M	
2-8	9:00	6:00	49838	49898	60	6M	5M	
3-8	9:00	6:00	49898	49918	50	6M	5M	
4-8	w/abey							
5-8	Plant not working							
6-8	9:00	6:00	49948	50019	71	8M	7M	
7-8	9:00	6:00	50019	50074	55	7M	6M	
8-8	9:00	6:00	50074	50147	73	8M	7M	
9-8	9:00	6:00	50147	50223	76	8M	7M	
10-8	9:00	6:00	50223	50298	75	8M	7M	
11-8	Sundry							
12-8	9:00	6:00	50298	50369	71	8M	7M	
13-8	9:00	6:00	50369	50441	72	8M	7M	
14-8	9:00	6:00	50441	50511	70	8M	7M	
15-8	Judecharan Day Holiday							
16-8	Plant not working							
17-8	9:00	6:00	50511	50582	71	8M	7M	
18-8	Sundry							
19-8	Rahshabardhar							
20-8	Plant not working							
21-8	9:00	6:00	50582	50664	82	8:50M	8M	
22-8	9:00	6:00	50664	50746	82	8:50M	8M	
23-8	Plant not working							
24-8	6:00		50746	50815	69	7M	6:30M	
25-8	w/abey							
26-8	9:00	6:00	50815	50884	69	7M	6M	
27-8	9:00	6:00	50884	50953	69	7M	6M	
28-8	9:00	6:00	50953	51022	69	7M	6:30M	
29-8	9:00	6:00	51022	51066	44	5M	4M	
30-8	Plant not working							
31-8	9:00	6:00	51066	51109	43	5M	4M	

Day	ON	OAD	Reading	AM	PM	Notes
1-8	9:00	6:00	8938	8947	9	
2-8	9:00	6:00	8947	8952	5	
3-8	9:00	6:00	8952	8957	5	
4-8	Sundry					
5-8	Machines under maintenance					
6-8	9:00	6:00	8957	8969	12	
7-8	9:00	6:00	8969	8978	9	
8-8	9:00	6:00	8978	8992	14	
9-8	9:00	6:00	8992	9006	14	
10-8	9:00	6:00	9006	9020	14	
11-8	Sundry					
12-8	9:00	6:00	9020	9030	10	
13-8	9:00	6:00	9030	9041	11	
14-8	9:00	6:00	9041	9053	12	
15-8	Sundry					
16-8	9:00	6:00	9053	9064	11	
17-8	Sundry					
18-8	Holiday					
19-8	9:00	6:00	9064	9064	10	
20-8	9:00	6:00	9064	9080	6	
21-8	Machines under maintenance					
22-8	9:00	6:00	9080	9088	8	
23-8	Sundry					
24-8	9:00	6:00	9088	9097	9	
25-8	9:00	6:00	9097	9105	8	
26-8	9:00	6:00	9105	9113	8	
27-8	9:00	6:00	9113	9124	11	
28-8	Machines under maintenance					
29-8	9:00	6:00	9124	9135	12	

For RAM KISHAN & CO.

Partner

EXTRAORDINARY Black Romulus
499, Phase 1
Bennell

499, Phase 2
Bennell

Date	ON	OFF	ON	OFF	Ready	Alm	km
1-9							
2-9	9:00	6:00	51109	51162	53	6km	5km
3-9	9:00	6:00	51162	51212	50	6.5km	5km
4-9	9:00	6:00	51212	51264	52	6km	5.5km
5-9	9:00	6:00	51264	51317	53	6km	5km
6-9	9:00	6:00	51317	51371	54	6km	5km
7-9	9:00	6:00	51371	51426	55	6km	5km
8-9	SUNDAY						
9-9	9:00	6:00	51426	51476	50	6.5km	5km
10-9	9:00	6:00	51476	51528	52	5.5km	5km
11-9	9:00	6:00	51528	51582	54	6km	5.5km
12-9	9:00	6:00	51582	51637	58	7km	6km
13-9	9:00	6:00	51637	51717	67	7km	6km
14-9	Result	not	not	not	not	not	not
15-9	SUNDAY						
16-9	9:00	6:00	51717	51784	67	7km	6km
17-9	9:00	6:00	51784	51854	70	8km	7km
18-9	9:00	6:00	51854	51925	71	8km	7km
19-9	9:00	6:00	51925	51998	68	7.5km	6.5km
20-9	9:00	6:00	51998	52065	72	8km	7km
21-9	Result	not	not	not	not	not	not
22-9	SUNDAY						
23-9	9:00	6:00	52065	52108	57	6.5km	6km
24-9	9:00	6:00	52108	52178	56	7km	6km
25-9	9:00	6:00	52178	52233	55	6.5km	6km
26-9	9:00	6:00	52233	52270	57	7km	6.5km
27-9	9:00	6:00	52270	52340	60	7km	6.5km
28-9	Result	not	not	not	not	not	not
29-9	SUNDAY						
30-9	9:00	6:00	52340	52410	69	8.5km	7km

ON	OFF	Ready	Alm	km	ON	OFF	Ready	Alm	km
91965	92008	43	8:8	8:8	9136	9142	6		
92008	92048	40	8:7	8:7	9142	9149	2		
92048	92090	42	8:1	8:7	9149	9151	5		
92090	92133	43	8:4	8:1	9151	9160	6		
92133	92177	44	8:2	8:4	9160	9166	6		
92177	92222	45	8:8	8:3	9166	9173	7		
SUNDAY									
92222	92262	40	8:7	8:5	9173	9179	6		
92262	92304	42	8:5	8:8	9179	9184	5		
92304	92348	44	8:3	8:8	9184	9190	6		
92348	92408	58	8:5	8:7	9190	9200	10		
92408	92463	57	8:6	8:4	9200	9211	11		
SUNDAY									
92463	92500	57	8:1	8:6	9211	9221	10		
92500	92580	60	8:3	8:8	9221	9230	9		
92580	92641	61	8:7	8:5	9230	9238	8		
92641	92698	57	8:9	8:6	9238	9246	8		
92698	92759	61	8:2	8:4	9246	9253	7		
SUNDAY									
92759	92806	47	8:7	8:8	9253	9261	8		
92806	92842	46	8:6	8:7	9261	9269	8		
92842	92897	45	8:3	8:8	9269	9278	9		
92897	92944	47	8:5	8:3	9278	9284	6		
92944	92984	40	8:7	8:8	9284	9289	5		
SUNDAY									
92984	93043	59	8:9	8:5	9289	9297	8		

ETP LABBOON

Ramkishan & Co
499
CLASSIFIED
Date

1816

BALLU

Date	ON	OFF	ON	OFF	Ready	Attn	Time	Party
1-10	9:00	6:00	52410	52428	63	Jay	6:00	12:00
2-10								
3-10	7:00	6:00	52428	52533	60	Jay	6:00	11:00
4-10	9:00	6:00	52533	52598	65	Jay	6:00	12:00
5-10								
6-10								
7-10	9:00	6:00	52598	52660	62	Jay	6:00	11:00
8-10	9:00	6:00	52660	52718	58	7:00	6:00	11:00
9-10	9:05	6:00	52718	52735	57	7:00	6:00	12:00
10-10	9:10	6:00	52735	52835	60	7:00	6:00	11:00
11-10								
12-10								
13-10	9:05	6:00	52835	52896	61	7:00	6:00	12:00
14-10	9:00	6:00	52896	52953	57	7:00	6:00	11:00
15-10	9:00	6:00	52953	53013	60	7:00	6:00	11:00
16-10	9:00	6:00	53013	53093	80	8:00	7:00	
17-10	9:00	6:00	53093	53171	78	8:00	7:00	
18-10	9:05	6:00	53171	53257	80	8:00	7:00	
19-10								
20-10								
21-10	9:10	6:00	53257	53320	79	8:00	7:00	
22-10								
23-10								
24-10	9:00	6:00	53320	53410	80	8:00	7:00	
25-10	9:00	6:00	53410	53490	80	8:00	7:00	
26-10	9:00	6:00	53490	53558	78	8:00	7:00	
27-10								
28-10	9:00	6:00	53558	53648	80	8:00	7:00	
29-10	9:00	6:00	53648	53728	80	8:00	7:00	
30-10	9:00	6:00	53728	53801	78	8:00	7:00	
31-10								

Date	ON	OFF	Ready	Attn	Time	Party
1-10	9:50	9:50	63	Jay	6:00	12:00
2-10						
3-10	9:50	9:50	50	Jay	6:00	11:00
4-10	9:50	9:50	55	Jay	6:00	12:00
5-10						
6-10						
7-10	9:50	9:50	48	7:00	6:00	11:00
8-10	9:50	9:50	47	7:00	6:00	12:00
9-10	9:50	9:50	50	7:00	6:00	11:00
10-10						
11-10						
12-10						
13-10	9:50	9:50	47	7:00	6:00	11:00
14-10	9:50	9:50	50	7:00	6:00	11:00
15-10	9:50	9:50	70	8:00	7:00	
16-10	9:50	9:50	68	8:00	7:00	
17-10	9:50	9:50	70	8:00	7:00	
18-10						
19-10						
20-10	9:50	9:50	69	8:00	7:00	
21-10						
22-10	9:50	9:50	70	8:00	7:00	
23-10	9:50	9:50	70	8:00	7:00	
24-10	9:50	9:50	68	8:00	7:00	
25-10						
26-10	9:50	9:50	70	8:00	7:00	
27-10	9:50	9:50	70	8:00	7:00	
28-10	9:50	9:50	68	8:00	7:00	
29-10	9:50	9:50	70	8:00	7:00	
30-10	9:50	9:50	68	8:00	7:00	
31-10						

For RAM KISHAN & CO.

Partner

ETP 1043000 Ramkishan Lugo

CLASS TIME: 11:00 AM to 12:00 PM
DATE: _____

Banull

Date	ON	OFF	IN	OUT	Reading	Alim	hms	
1-11								
2-11								
3-11								
4-11	9.00	6.00	53806	53876	70	6.00	7.00	12.00
5-11	9.00	6.00	53876	53918	42	6.00	6.00	11.00
6-11	9.00	6.00	53918	53962	44	6.00	6.00	11.00
7-11	11.00	6.00	53962	54007	45	6.00	6.00	11.00
8-11	10.30	6.00	54007	54062	55	6.50	6.50	11.00
9-11	9.30	6.00	54062	54117	55	6.50	6.50	11.00
10-11								
11-11	9.00	6.00	54117	54174	57	6.50	6.50	11.00
12-11	10.00	6.00	54174	54221	47	6.00	6.00	11.00
13-11	9.00	6.00	54221	54269	48	6.00	6.00	11.00
14-11								
15-11	9.00	6.00	54269	54309	40	6.00	6.00	11.00
16-11	10.30	6.00	54309	54349	40	6.00	6.00	11.00
17-11								
18-11								
19-11	9.00	6.00	54349	54409	60	6.00	6.00	12.00
20-11	9.00	6.00	54409	54494	65	6.00	6.00	11.00
21-11								
22-11	9.00	6.00	54494	54572	68	7.00	6.50	10.00
23-11	9.00	6.00	54572	54607	65	7.00	6.50	12.00
24-11								
25-11	9.00	6.00	54607	54692	65	6.00	6.00	11.00
26-11								
27-11	9.00	6.00	54692	54738	66	7.00	6.50	11.00
28-11	9.00	6.00	54738	54806	68	7.00	6.50	11.00
29-11	9.00	6.00	54806	54846	40	7.00	6.50	11.00
30-11								

ETP 1043000 Ramkishan Lugo

CLASS TIME: 11:00 AM to 12:00 PM
DATE: _____

Banull

Date	ON	OFF	IN	OUT	Reading	Alim	hms	
1-11								
2-11								
3-11								
4-11	9.00	6.00	94299	94331	32	3.3	8.2	9460
5-11	9.00	6.00	94331	94365	34	3.7	8.8	9472
6-11	9.00	6.00	94365	94401	36	3.9	8.5	9480
7-11	11.00	6.00	94401	94446	45	3.3	8.8	9490
8-11	10.30	6.00	94446	94490	44	3.2	8.5	9501
9-11								
10-11								
11-11	9.00	6.00	94490	94536	46	3.9	8.8	9501
12-11	10.00	6.00	94536	94573	37	3.7	8.7	9513
13-11	9.00	6.00	94573	94611	38	3.3	8.6	9520
14-11								
15-11	9.00	6.00	94611	94643	38	3.2	8.9	9528
16-11	10.30	6.00	94643	94673	30	3.3	8.8	9534
17-11								
18-11								
19-11	9.00	6.00	94673	94723	50	3.7	8.9	9544
20-11	9.00	6.00	94723	94778	55	3.8	8.7	9553
21-11								
22-11	9.00	6.00	94778	94836	58	3.2	8.6	9563
23-11	9.00	6.00	94836	94891	55	3.1	8.7	9572
24-11								
25-11	9.00	6.00	94891	94946	55	3.2	8.9	9581
26-11								
27-11	9.00	6.00	94946	95001	55	3.6	8.8	9590
28-11	9.00	6.00	95001	95057	58	3.8	8.6	9600
29-11	9.00	6.00	95057	95093	31	3.2	8.7	9609
30-11								

E/P LOY BOON, Ramkishan & Co
 Dec. 24
 mluh kmlh

E/P LOY BOON, Ramkishan & Co
 Dec. 24
 mluh kmlh

Date	ON	OFF	ON	OFF	Ready	Alm	Ready	PH
6-12					50	7m	6:50m	
7-12	9.00	6.00	55888	54938	50	7m	6:50m	
8-12								
9-12	9.00	6.00	54938	54909	51	7m	6m	
10-12	9.00	6.00	54909	55037	48	7m	6m	
11-12	9.00	6.00	55037	55086	49	7m	6:50m	
12-12	9.00	6.00	55086	55133	47	7m	6m	
13-12								
14-12	9.00	6.00	55133	55181	48	7:50m	6m	
15-12	9.00	6.00	55181	55233	52	7m	6:50m	
16-12	9.00	6.00	55233	55284	51	7:50m	6m	
17-12	9.00	6.00	55284	55332	53	7m	6m	
18-12	9.00	6.00	55332	55391	54	9:50m	6:50m	
19-12	9.00	6.00	55391	55442	51	7m	6:50m	
20-12								
21-12	9.15	6.00	55442	55494	52	7:50m	6m	
22-12	9.10	6.00	55494	55544	50	7m	6m	
23-12	9.05	6.00	55544	55596	52	7m	6:50m	
24-12	9.00	6.00	55596	55649	53	7m	6:50m	
25-12								
26-12	9.00	6.00	55649	55703	54	9:50m	6:50m	
27-12	9.00	6.00	55703	55758	55	7m	6m	
28-12	9.10	6.00	55758	55819	61	7:50m	6m	
29-12								
30-12	9.00	6.00	55819	55879	60	7:50m	6m	

Date	ON	OFF	Ready	Alm	Ready	PH	Ready	Alm	Ready	PH
9-12	9:57:00	9:51:61	41	3.2	8.7	9624	9631	7		
10-12										
11-12	9:57:61	9:52:03	42	3.4	8.8	9631	9639	8		
12-12	9:57:03	9:52:42	39	3.2	8.9	9639	9647	8		
13-12	9:57:42	9:52:82	40	3.3	8.8	9647	9654	7		
14-12	9:57:82	9:53:19	37	3.4	8.8	9654	9661	7		
15-12										
16-12	9:53:19	9:53:52	38	3.2	8.7	9661	9669	8		
17-12	9:53:52	9:53:99	42	3.3	8.8	9669	9676	7		
18-12	9:53:99	9:54:40	41	3.4	8.9	9676	9682	6		
19-12	9:54:40	9:54:83	43	3.5	8.8	9682	9688	8		
20-12	9:54:83	9:55:27	44	3.2	8.7	9688	9694	6		
21-12	9:55:27	9:55:08	41	3.4	8.7	9694	9701	7		
22-12										
23-12	9:55:08	9:56:10	42	3.5	8.6	9701	9709	8		
24-12	9:56:10	9:56:50	40	3.5	8.7	9709	9716	7		
25-12	9:56:50	9:56:92	42	3.3	8.6	9716	9723	7		
26-12	9:56:92	9:57:35	43	3.4	8.5	9723	9729	6		
27-12										
28-12	9:57:35	9:57:99	44	3.3	8.7	9729	9735	6		
29-12	9:57:99	9:58:24	45	3.5	8.9	9735	9741	6		
30-12	9:58:24	9:58:75	51	3.7	8.7	9741	9749	8		
31-12										
1-12	9:58:75	9:59:25		3.4	8.8	9749	9757	8		

For RAM KISHAN & CO.

Partner

RAM KISHAN N CO

PLOT NO 499 PHASE- 2 BARHI SONIPAT HR

8860120119

ANNEXURE--2



CURRENT STATUS OF ETP & COMMITMENT AS PER BMT			
S. No.	Effluent Treatment Plant	Present Status Yes	We have installed Thermax make ETP (model I-15) having capacity to treat 330 kl/d (ETP scheme attached)
a)	Preliminary Treatment (Mandatory)	Yes	
	<ul style="list-style-type: none"> ✓ Screening ✓ Oil and grease removal ✓ Equalization tank 	Jali Filter Yes Yes	
b)	Primary Treatment: (Mandatory)	Yes	
	<ul style="list-style-type: none"> ✓ Chemical dosing and Flocculation ✓ Primary clarifier-settling sedimentation and segregation ✓ pH correction. 	Yes Yes Yes	
c)	Secondary Treatment (Mandatory)	NA	Our outlet connected with CETP (Copy of Bill Attached)
	<ul style="list-style-type: none"> ✓ Biological treatment and activated sludge ✓ Secondary clarifier. 	Not required Not required	Final Discharge of trade effluent our unit is connected with CETP installed by HSHDC and therefore we are required to install primary ETP only to meet inlet to CETP Standards prescribed by HSPCB
d)	Tertiary treatment(Mandatory)	NA	-Do-
	<ul style="list-style-type: none"> ✓ Treated effluent collection tank/Ozonation ✓ Pressure Sand Filter ✓ Activated Carbon Filter ✓ Bag Filter Add any other system If available		Final Discharge of trade effluent our unit is connected with CETP installed by HSHDC and therefore we are required to install primary ETP only to meet inlet to CETP Standards prescribed by HSPCB
e)	Sludge handling (Mandatory)		
	<ul style="list-style-type: none"> ✓ Sludge collection tank ✓ Concentrating Sludge ✓ Sludge press ✓ Sludge decanter ✓ Sludge dryer ✓ Disposal of sludge (as per consent) 	Yes Yes Yes No No Yes	-The dried ETP sludge is sent to CSTDF through the authorized operator of the facility i.e. GEPIL and Used oil is sold to authorized recyclers under agreement (Latest manifest copy attached)
f)	Water recycling (Optional)	No	
	<ul style="list-style-type: none"> ✓ Ultra-Filtration ✓ Nano Filtration ✓ Reverse Osmosis ✓ Multi Effect Evaporator 		

SHAIK & CO
Sheepak
 PARTNER



CHARTER FOR WATER RECYCLING & POLLUTION PREVENTION IN TEXTILE INDUSTRIES AND MODEL ACTION PLAN

Operation and Maintenance of ETP and Water cycling system

S. No	Process Unit	Regular Activity and Preventive Maintenance				Yes/No	Yearly	Yes/No	
		Daily	Yes/No	Weekly	Yes/No				
1	Screen cum Oil and Grease Trap	Removal of oil skimming	Yes	Cleaning and remove waste	Yes	Greasing Twice in a month	Yes	Replacement of non-effective parts	Yes
2	Equalization Tank	Check floating material and remove	Yes	Blow air at all Corners and mix well from Bottoms	Yes	Check working of submersible pumps by taking out	Yes	Replacement of Non-effective parts of pumps and pipe lines	Yes
3	Flocculation Tank	Treatability study, adjust chemical dosages. Confirm pump working	Yes	Calibration of dosing pumps. Cleaning of chemical tanks	Yes	Stirrer and gear box checking	Yes	Replacement of non-effective parts	Yes
4	Primary Clarifier	Check overflow water clarity, check sludge thickness while transferring to sludge tank	Yes	RPM of rotating system.	Yes	Check and Clear Check-ups of Valve and Pipe lines	Yes	Full cleaning of Valves and pipe lines	Yes

Point 5 to 22 Note - After primary treatment, final out let of our unit is connected with CETP and meeting with the INLET parameters of CETP as prescribed by the HSPCB. Hence we are not required to install the secondary and Tertiary treatment components as mentioned below at point no. 5 to 22.

1. Latest analyses report of our ETP outlet attached.
2. Inlet parameters of CETP enclosed as per notification issued by HSPCB
3. Copy of Online Monitoring Report for CETP showing parameter with in prescribed limit.

5	Aeration Tank	Check DO, pH, Smell, MLSS	NA	Remove calculated numbers of diffusers and clean	NA	Cleaning of Headers	NA	Clean settled sludge at bottom and clean the tanks during yearly maintenance	NA
6	Blowers and Diffused Aeration System	Oil level check, Checks smell	NA	Filter cleaning	NA	Check vibrations of Blowers. Current drawn.	NA	Oil replacement	NA
7	Sludge collection/Holding tank	Sludge volume in tank and check impact of chemical on it.	NA	Cleaning of valves and pipeline. For chock-up	NA	Check Dewatering system and maintenance work like change cloth of press plates movements etc.	NA	Overhauling	NA
8	Culture Dosing System	pH, MLSS,	NA	Compare reports of aeration tank for MLSS and MLVSS	NA	Air blow at corners of tanks. Check Bacteria activity and growth	NA	Tank cleaning	NA
9	Pressure Sand Filter	Back wash with air blow	NA	Overflow wash with chemical dose to clean sand.	NA	Check volume of sand	NA	Replace/top-up sand and media	NA
10	Activated Carbon filter	Back wash with air blow	NA	Overflow wash with chemical dose to clean sand.	NA	Check volume and iodine value of media	NA	Replace / top-up media	NA
11	Bag Filters	Change Bag filters.	NA	Check leakage from "O"	NA	Assembly to check.	NA	-----	

As per Juel



CHARTER FOR WATER RECYCLING & POLLUTION PREVENTION IN TEXTILE INDUSTRIES AND MODEL ACTION PLAN

S. No.	Process Unit	Regular Activity and Preventive Maintenance							
		Daily	Yes/No	Weekly	Yes/No	Monthly	Yes/No	Yearly	Yes/No
		Check sticky material inside bag to understand any abnormal situation		rings"		Check and compare quality of replacement Filters against original ones			
12	UF system	Permeate and rejected effluent quality check. Check daily reports for DP (Differential Pressure) Follow CIP (Chemical in process system)	NA	Clean pipelines and follow flushing system	NA	Double CIP for better cleaning. Check the chemical consumption used for CIP during month and compare against previous few months	NA	(Open membrane and check module (one from each raw)	NA
13	RO-I System	pH, Operating Pressure, Quality of Ok and Reject effluent, Efficiency of membrane for the day CIP activity, Flushing, Temperature of effluent	NA	Compare reports of current week against previous weeks. Any abnormality to be studied.	NA	Check run and rest time of membrane. Check dosing volume of CIP, DP, and leakages if any. Check chemical consumption and stock of chemicals used in CIP.	NA	Open membrane and check module (one from each raw)	NA
14	RO-II System								
15	RO-III System								
16	Evaporator System	Check Specific Gravity of effluent from last CIGAR / Evaporator / Calendric. Check steam pressure, Vacuum and temperature in CIGAR, Check any chock-ups in tubes.	NA	Cleaning and Flushing of water and chemicals if needed.	NA		NA	Cleaning of tubes by scrubber and High Pressure pumps / jet pumps	NA
17	Crystallizer and Puffer	Temperature of vessel, Quality of crystals	NA	Vacuum,	NA	Cleaning and Flushing	NA	Overhauling	NA
18	ATFD	Steam pressure	NA	Cleaning and flushing.	NA			Maintenance as per suppliers	NA
19	Cooling Towers	Inlet and outlet temperature of water	NA	Circulation and cooling fan	NA	Cleaning	NA	Cleaning by Pressure jets	NA
20	Tanks	Levels, pH	Yes	Leakage from tank	Yes	Check quality of water/effluent from top and bottom of each tank	Yes		
21	Electrical Panel boards and Motors	Loose connections,	Yes	Fix temp. Connections if any. Clean panel boards from inside	Yes	Normal electric checking as per schedule,	Yes	Overhauling	Yes
22	Lab Equipment's	As per manual	NA	Follow guidelines as per manual.	NA	Calibration of equipment	NA	Compare once withouts: delab for test reports and compare process, and deviation in reports.	NA
23	Reports	Check daily log sheet	Yes	Check equipment working sheet.	Yes	Compare reports of month and compare against previous months. For Effluent quality, Volume, Cost and disposal of sludge, Chemical consumption	Yes	Any change in regulations	Yes
24	Training	Check op working of erators	Yes (Once in a Month)			Provide training for Continual improvements	Yes		
24	Submissions of legal documents		Yes			Check actual against figures in Consent to operate	Yes	Submit application if any change in equipment's, system, Procedure.	Yes

Handwritten signature
 Director
 CPCB



1823

CHARTER FOR WATER CONSERVATION & POLLUTION PREVENTION IN TEXTILE INDUSTRIES AND MODEL ACTION PLAN

Bare Minimum Technology at ETP should be as per Charter document Best Management Practices (BMP):

1) Use of standing bath for batch wise application of finishing chemicals	o Can save 15% of water & chemicals
1) Can use high suction slit on Stenter	o Can save 15% of water with compared to padding mangle. This Also can reduce energy used in drying.
1) To recycle cooling water on sanforise finish	o 80% of water saving (Used in cooling)
Use equipment's with low MLR	o Can save 15% to 20% of water by little modifications in equipment's & process.
Recycle chiller plant water	o Can save 80% of water
Auto control of humidification room	o Can save 25% to 30% of water
Auto level control in processing machines	o Can save 30% of water
Use nozzle with stop motion at the end of pipe during cleaning	o Can save 25% of water
Use of sensor for water flushing in toilets	o Can save 50% of water

Best Management Practices- Action plan to reduce consumption of NPO

ACTION PLAN & COMMITMENT	July 2022	Aug 2022	Sept 2022	Oct 2022	Nov 2022	Dec 2022	Jan 2023	Feb 2023	Mar 2023	Apr 2023	May 2023	June 2023	July 2023	Aug 2023	Sept 2023	Oct 2023	Nov 2023	Dec 2023	
A Reduction in Water Consumption																			
➤ Fixing leakages, repair faulty valves.																			
➤ Study and reduced diameter of water pipe line Use pressurized waters pray during cleaning of equipment's (Use Nozzle attend)																			
➤ While cleaning, one can apply knob to control water volume (On / Off Knob)																			
➤ Reduce MLR in batch wise process																			
➤ Reduce over flow washing steps and selects mart wash System																			
➤ In case of continuous processes duce level of water in selected compartments of m / canals' control pressure of water during Overflow																			
➤ Use counter current wash system in Washing ranges																			
➤ Internal recycling of process water in selected process. Back wash water of softener plant can be use diaper parathion of ETP chemicals, floor Cleaning, Toilet flushes etc																			
➤ Turn off running taps and hoses (especially in toilet sand also at cleaning area of production section)																			
➤ Turn off water valves when machines are not Running																			
➤ Reduce the number of processing steps																			

*Jeppiah
Sankar*



CHARTER FOR WATER RECYCLING & POLLUTION PREVENTION IN TEXTILE INDUSTRIES AND MODEL ACTION PLAN

ACTION PLAN & COMMITMENT	July 2022	Aug 2022	Sept 2022	Oct2 022	Nov 2022	Dec2 022	Jan2 023	Feb2 023	Mar 2023	Apr 2023	May 2023	June 2023	July 2023	Aug 2023	Sept 2023	Oct2 023	Nov 2023	Dec2 023	
Optimize process water by several Trials																			
Recycle cooling water																			
Reuse process water in selected processing steps																			
Using water efficient process and equipment																			
B. Reducing Chemical Consumption																			
Recipe optimization																			
Control of dosing chemicals																			
Prescreen chemical sand raw materials (study MSDS)																			
Chemical substitution (by less toxic one)																			
Correct storage and handling (Generally chemical has storage instruction sand by following storage conditions, one can reduce possibility of Degradation non storage																			
Chemical recovery and reuse																			
Process changes																			
Improve schedule in g of dyeing machine sand reduce cleaning of Equipment																			
C. Reduce Energy Consumption (Fuel and Power)																			
Good housekeeping																			
Maintenances of																			
Pressure Reducing Valves, Steam traps,																			
Escape of energy by Exhaust control of Hot equipment's																			
Auto temperature control devices																			
Boiler blow-down by linked by TDS																			
D. Reducing toxicity of the effluent by adopting correct chemicals and process parameters																			
Prescreening chemicals using the Material Safety Data Sheets to ensure that chemicals Are not toxic																			
In stall incoming chemicals for purity and also COD level. Give preference to low COD chemical for consumption. E.g. Formic acid has COD level of 30% against Acetic acid more over, its consumption is 30% less against Acetic acid.)																			
Identifying sources of pollution and get correct																			

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1825

CHARTER FOR WATER POLLUTION & POLLUTION PREVENTION IN TEXTILE INDUSTRIES AND MODEL ACTION PLAN

ACTION PLAN & COMMITMENT	July 2022	Aug 2022	Sept 2022	Oct 2022	Nov 2022	Dec 2022	Jan 2023	Feb 2023	Mar 2023	Apr 2023	May 2023	June 2023	July 2023	Aug 2023	Sept 2023	Oct 2023	Nov 2023	Dec 2023	
Replacements																			
Proper storage and handling can help in Reduction of pollution load																			
Improved work practices can reduce chemical wastage and save cost/pollution load. (chemical spillage can be reduced through improved work practices)																			
There diction of toxicity is a suitable approach to cleaner production. Especially, in the textile industry, compounds that contribute to a quantic toxicity of textile effluent include salt metals, surfactants, toxic organic chemicals, biocides and toxic anions																			
Some methods of reducing the use of Toxic compounds are to:																			
Reduce metal content through care full prescreening of chemicals and dyes for metal content and using alter natives where ever Possible																			
Selection of inert tanks for storage of hazardous chemicals)																			
Reduce the amount of salt in the effluent by Various techniques like																			

Equipment's required for internal lab of ETP

Instruments	Necessary requirement (No. of pcs)	Present status working - available or Not	Planned date to repair / purchase	Frequency of Testing
pH Meter	1	Available Working	-	Once in a shift of 8 Hours
pH Pen	3	1 Available Working	Will Purchase in a Month	Once in a Shift of 8 Hours
TSS Meter	1	Available Working	-	Once in a Shift of 8 Hours
TDS Meter	1	Available Working	-	Once in a shift of 8 Hours
DO Meter	1	Not Applicable for in Our Case	-	Once in a week
BOD testing kits with Incubator	-----	We have engaged NABL approved Lab to test BOD / COD on Monthly Basis.	-	Once in a day
COD testing kits with digester	1set	We have engaged NABL approved Lab to test BOD / COD on Monthly Basis.	-	-----
Oven	1	Not Applicable for in Our Case	-	-----
Digital weighing Balance with 0.1mg accuracy and 10gms accuracy	1each	Not Applicable for in Our Case	-	-----
Necessary Glassware	As per mentioned in test procedure	Available Working	-	-----
Chemical reagents	-----	NA	-	Once in a shift of 8 Hours
Color	-----	NA	-	Once in a Day
Treatability study	-----	NA	-	Once in a Day
MLSS	-----	NA	-	-----

Deepak



Chemical Management System

S. No.	Implementation steps	July 2022	Aug 2022	Sept 2022	Oct 2022	Nov 2022	Dec 2022	Jan 2023	Feb 2023	Mar 2023	Apr 2023	May 2023	June 2023	July 2023	Aug 2023	Sept 2023	Oct 2023	Nov 2023	Dec 2023	
1	Commitment from TOP management-Generate CMS policy																			
2	Develop team for implementation																			
3	Development of CMS Policy																			
4	Defines possibilities and Authorities of each team member																			
5	Define chemical selection procedure																			
6	Identify hazard of each chemical and make safety Procedures for storage, handling and disposal of Same.																			
7	Strictly follow safety instructions mentioned in MSDS for transport, storage and handling in mill.																			
8	Strictly follow local and national rules and regulations while storage, use and disposal of any Chemical.																			
9	Standardize procedure of testing of raw material, finished product and waste generated During process																			
10	Training to CMS team and work force																			
11	Development of MIS System-Daily /Monthly check points and reporting system to Top Management																			
12	Self-grading system for future self-assessment.																			

Jeepah Juel



Review-Water saving techniques in the textile process house Work practices and engineering control

- ✓ Flow control on washers.
- ✓ Flow control on cooling water (use minimum necessary)
- ✓ Counter current washing
- ✓ High extractions squeezers
- ✓ Recycle and reuse.
- ✓ Detection and repair of leaks
- ✓ Detection and repair of defective oiled sand water coolers
- Reusing uncontaminated/first quality water
- Replacing over flow washes by captive washing
- Reusing wash water by counter current flow washing
- Reuse of wash water for cleaning purposes
 - ✓ Back gray blanket washing.
 - ✓ Screen and squeegee cleaning.
 - ✓ Color shop cleanup.
 - ✓ Equipment and facility cleaning.

Atypical preparation department may also use wash water as follows:

- ✓ Reuses curliness for desiring. This will save water by 4lit/kg of the fabric
- ✓ Reuse mercerized wash water for scouring and wherever possible. This will save the use of fresh caustic in scouring, bleaching and also in reactive dye fixation process. One should ensure the adjustment of the caustic concentration.
- ✓ Reuses bleach wash water for scouring.
- ✓ Reuse water-jet loom wash water for desiring.
- ✓ Recycle kier drains to the saturator
- Final Rinse reuse as Loading Bath for Next Lot
- Reuse of neutral inaction bath

*Jeepah
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CHARTER FOR WATER RECYCLING & POLLUTION PREVENTION IN TEXTILE INDUSTRIES AND MODEL ACTION PLAN

Quality Parameters for Discharge of Treated Effluent

Parameters	Probable source /Area of Improvement	Action Plan	Target Date for completion
pH	<ul style="list-style-type: none"> Pre-treatment (Scouring / Bleaching & Reactive Dyeing) Maintain pH at primary collection tank 	<ul style="list-style-type: none"> Use enzyme base scouring treatment instead of conventional process. Replace soda ash by liquid alkali Install pH sensors at Primary collection tank to maintain desired pH Maintain pH at biological tank by sensors/auto dosing System for pH control 	<p>Not Applicable</p> <p>Not Applicable</p> <p>Checking manually to select the dose</p> <p>Not applicable</p>
TDS	<ul style="list-style-type: none"> Optimize salt & Soda consumption during dyeing Recycle salt in liquid form 	<ul style="list-style-type: none"> Select Low Salt Dyes. Use own smart method(graphical)for salt/soda consumption Recycle salt from RO Reject water by using Nano filter 	<p>Already complying</p> <p>Already complying</p> <p>Not applicable in our case</p>
TSS	<ul style="list-style-type: none"> Pretreatment (Desizing, Scouring & bleaching process) Improvements in primary treatment at ETP Improvements in biological treatment ETP 	<ul style="list-style-type: none"> Optimize concentration of chemicals during process Use enzyme base process & reduce cotton fluff in effluent Internal recycling of effluent at pretreatment process Implement system of treat ability study once in a day & follow same concentration / dosages for the day at primary treatment. Clean chock-ups at primary clarifier to get best outputs. Optimize MLSS / MLVSS at aeration tank & maintain MLSS As low as possible. Remove dead bio-mass on regular basis Clean dead bio-mass from corners of tank. Maintain DO by auto control system. 	<p>Already complying</p> <p>Not Applicable</p> <p>Not Applicable</p> <p>Already complying</p> <p>Not applicable in our case</p> <p>Not applicable in our case</p>
COD/BOD	<ul style="list-style-type: none"> Select chemicals with low COD Remove chemical & biological sludge on regular basis. Avoid mixing of sludge with Treated effluent. 	<ul style="list-style-type: none"> Implement CMS & test every input chemical for COD Give proper Primary treatment (treatability study) & maintain health of biomass for better results. Maintain DO by auto control devices. Follow maintenance Chart for ETP with full efforts. 	<p>Already complying</p> <p>Already complying</p> <p>Not applicable in our case</p>
TAN	<ul style="list-style-type: none"> Reduce/Avoid use of below chemicals Urea avoid using any process (color dissolution during dyeing & printing. Sequestering agents like Amino-poly-carboxylic acids, e.g. ethylene-diamine-tetra-acetic acid(EDTA) and ethylene-tri-amine-penta-acetic acid 	<ul style="list-style-type: none"> Implement CMS system Use ethylene Oxide condensate detergents Avoid sequestering agents containing EDTA Use Reactive dyes with High exhaustion dyes Give Anaerobic treatment followed by Aerobic treatment Maintain correct DO level(3PPM) Remove dead biomass regularly from Biological tank Preferably go for biological treatment followed by chemical flocculation. This will remove maximum dead bacteria. Check MLSS/MLVSS in biomass tank specifically at 	<p>31.03.2023</p> <p>Already complying</p> <p>Already complying</p> <p>Already in USE</p> <p>Not applicable in our case</p>

Jeepah



	<p>(DTPA), are widely used in industry,</p> <ul style="list-style-type: none"> Detergents containing APEO Avoid scouring / cleaning chemicals containing quarternary ammonium compounds Reduce consumption of caustic in pretreatment & go for Enzymatic process. 	<p>Various portions of aeration tank (corners where dead bacteria concentration is more)</p> <ul style="list-style-type: none"> Take precautions that, Biomass is not getting mixed with treated effluent & is always free from biomass Check working of PSF & ACF & take precautionary actions as per maintenance chart If required can give advanced oxidation process before discharge of treated effluent 	<p>Already complying</p> <p>Already complying</p> <p>Not applicable in our case</p>
Phosphorus	<ul style="list-style-type: none"> Conventional processing leads to yellowish brown fluid generation which can be reduced by enzymatic processing. This also reduces the possibility in generation of alkaline effluent Pectinases are a group of Enzymesth at breaks down pectin, a polysaccharide found in plant cell walls, through hydrolysis actions Proteases enzymes are involved in digesting long protein chains in to short defragments by splitting the peptide bonds that Link am in acid residues 	<ul style="list-style-type: none"> Stop consumption of Azo dyes in dyeing & printing Always prefer High Exhaustion / Fixation dyes Implement CMS in production house Use proper coagulating a gentian primary treatment along with Discoloring agent. Maintain MLSS / MLVSS in biological process Removal of dead biomass from tank Check correct working of PSF/ACF Can add oxidation process (NaOCl/H₂O₂ Ozonation /) for Selected effluent 	<p>Already complying (not using azo dyes)</p> <p>Already complying 30.04.2023</p> <p>Already complying</p> <p>Not applicable</p> <p>Not applicable</p> <p>Complying</p> <p>Not applicable</p>
<p>In short, to maintain all parameters in treated effluent, one must follow</p> <ul style="list-style-type: none"> Chemical Management System, (CMS) Best Management Practices (BMP) Bare Minimum Technology(BMT) Most important point is to follow maintenance chart at ETP very vigorously. 			

Company details		
Company Name & Address	M/s Ram Kishan & Co. Plot No.499, Phase - II, HSIIDC, Barhi Sonepat, Haryana-131101	
Contact person Name & Contact details	E Mail- deepakk1084@gmail.com	Contact No - 9899032024

Basic details	Asper consent	Actual as on Date
Fresh Water Consumption(M ³ /Day)	100 KLD	60-65 KLD
Effluent Generation (M ³ /Day)	100 KLD	50-55 KLD
Water Recycled (M ³ /Day) Internal & Final	NO	
Product details (Woven, Hosiery, Non-woven) Cotton dominant/ Polyester dominant/Others	Cotton Fabric	Cotton Fabric

<p>Company Seal</p>	Name & Signature	Deepak Goel	
	Designation	Partner	
	Date	31.08.2022	
	Location	Barhi, Gurgaon, Sonepat	



6. Summary of the Charter

The Charter is focused on savings in Chemical Consumption & Natural resources as well as quality achievement with optimum cost. Focuses are as are-

1) Saving in Water consumption

- Water leakages
- Use of running water in production house
- Reduce over flow rinse during process & modify same by smart washes.
- Reduce MLR during process
- Explore possibility of counter current washings in continuous process.
- Internal reuse of water (selected processes)
- Combine two processes as far as possible (Combined scouring & Bleaching, Combined Bio polishing & neutralization treatment etc.)
- Use pressure nozzle with spray for cleaning of printing screens (instead of low pressure water pipeline)
- Maintain Water balance system in facility.
- Auto control of water in urinals.
- Reuse of cooling water.
- Monitor theoretical use against actual use of water.
- Rain water harvesting.
- System to monitor fresh water consumption per kg of product

2) Saving in Energy consumption

- Modify process cycle to reduce power & fuel consumption
- Generate power through natural resources (Solar energy, wind energy, Co-generation of power from boiler etc)
- Reduction in steam consumption by heat recovery system (hot drain..)
- Reduction in steam consumption by trapping steam leakages.
- Condensate recovery & thermal insulation on hot water, steam pipelines.
- Heat recovery from hot air (Chimney of boiler, DG set exhaust etc.)
- Testing of smoke from chimney & confirm proper boiler efficiency.

3) Saving in chemical consumption

- Use proper dosages as suggested by chemical supplier.
- Auto dosing of chemicals
- Implement Chemical Management System in facility.
- Avoid leakages & spillages of chemicals
- Reuse of NPO chemicals back to process. (Mercerize wash liquor in scouring, standing bath for finishing chemicals.
- Recovery of chemicals going into drain. (Salt recovery, PV A recovery from sizing-desizing activity, Caustic recovery, Re-use of printing paste for dark shades etc.)

4) Increase efficiency of production house

- Maintain external parameters during process. (Maintain temperature during dyeing, during senter finish, during curing etc.)

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2011



- Reducerework.
- Maintainchemicalconcentrationwithautomode(pHneutralization-doseofacidecontrolledby pHsensor).
- Trainingtowork forceforbetteroutput.
- Explorepossibilitytorecyclepackingmaterial.

This list is a dynamic & one can modify depending upon his/her experience in this field. The main environmental concern in the textile industry is about the amount of water discharged and the chemical load it carries. Other important issues are energy consumption, air emissions, solid wastes and odors, which can be reduced through implementation of the Charter.

Deepak
Verma

RAM KISHAN N CO

PLOT NO 499 PHASE- 2 BARHI SONIPAT HR

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ANNEXURE--3



ASIA ENVIRO LAB

39

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description: Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation, Pollution NGC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

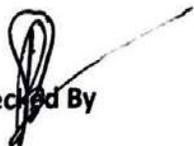
Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RKC/01062024/WW/01	Reporting Date: 10/06/2024
Issued to: M/s Ram Kishan and Company Plot No.-499, HSIIDC, Phase-II, Barhi, Sonpat-131101, Haryana	Sample I'd : AEL/RKC/010624/WW/01 Date : 01.06.2024 Period of testing : 01.06.2024 to 10.06.2024

SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	01.06.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.77	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	1687.0	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	656.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	346.0	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	16.3	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2520.0	APHA 23 rd Ed., 2540 C

Checked By 



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

Test Report

Report No.: **AEL/RKC/01062024/WW/02** Reporting Date : **10/06/2024**

Issued to: M/s Ram Kishan and Company Plot No.-499, HSIIDC, Phase-II, Barhi, Sonipat-131101, Haryana	Sample I'd : AEL/RKC/010624/WW/02 Date : 01.06.2024 Period of testing : 01.06.2024 to 10.06.2024
---	---

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	01.06.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	8.02	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	619.0	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	256.7	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	127.5	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	5.2	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2169.0	2100	APHA 23 rd Ed.,2540 C

Remark-N.S.-Not Specified, Standard Limits are given as per consent (Barhi Industrial Area, Sonipat)

Checked By



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ASIA ENVIRO LAB

41

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description: Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Report No.: AEL/RKC/02092024/WW/01

Reporting Date : 11/09/2024

Issued to:
M/s Ram Kishan and Company
Plot No.-499, HSIIDC, Phase-II, Barhi, Sonipat-
131101, Haryana

Sample I'd : AEL/RKC/020924/WW/01
Date : 02.09.2024
Period of testing : 02.09.2024 to 11.09.2024

SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	02.09.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	pH	--	6.47	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	1466.0	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	587.0	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	278.0	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	13.3	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	2352.0	APHA 23 rd Ed.,2540 C

Checked By



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ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018 & CPCB Govt. Recognised Lab)

Job Description: Environmental Testing, ETP/STP Manufacturing, ETP/STP Plant Operation Pollution NOC Etc.

Lab - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Raj.) Pin-301019

Ph. No. : 01493-294022, 09694666022, Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com

Test Report

Reporting Date : 11/09/2024

Report No.: AEL/RKC/02092024/WW/02

Issued to:
M/s Ram Kishan and Company
Plot No.-499, HSIIDC, Phase-II, Barhi, Sonipat-131101, Haryana

Sample I'd : AEL/RKC/020924/WW/02
Date : 02.09.2024
Period of testing : 02.09.2024 to 11.09.2024

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	02.09.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	pH	--	7.59	6.0-9.0	APHA 23 rd Ed. 4500 H B
2	Chemical Oxygen Demand(COD)	mg/l	523.0	1400	APHA 23 rd Ed. P-5220 B
3	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	187.7	500	IS-3025 (P-44)
4	Total Suspended Solids	mg/l	94.2	1500	APHA 23 rd Ed. 4500 H B
5	Oil & Grease	mg/l	<4.0	15	IS-3025 (P-39)
6	Total Dissolved Solids	mg/l	1977.0	2100	APHA 23 rd Ed.,2540 C

Remark-N.S.-Not Specified, Standard Limits are given as per consent (Barhi Industrial Area, Sonipat)

Checked By




Authorized Signatory

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RAM KISHAN N CO

PLOT NO 499 PHASE- 2 BARHI SONIPAT HR

8860120119

ANNEXURE--4

Month	Reading	Reading to	Borewell details in kld		Average per day			Average per day water		Average production		Production details in kg	
			From	Monthly consumption	Average per day	Average per day water	Average per day water	Average per day	Average production	Water used per kg of	Production		
			FROM BOREWELL		Water consumption inc boiler	In boiler	Used in production	T.E discharge	PER DAY IN KG				
24-May	45486	46992	1448		57.92	10	48	40	1290		34.8		
Jun-24	46992	48444	1452		63.13	12	52	42	1350		38.5		
Jul-24	48444	49798	1352		64.38	11	53	42	1325		39.8		
Aug-24	49798	51109	1311		65.55	11	54	43	1325		39.27		
Sep-24	51109	52410	1301		59.13	11	49	41	1310		37.4		
Oct-24	52410	53806	1396		69.8	13	59	48	1395		42.4		
Nov-24	53806	54886	1080		54	10	44	31	1278		34.42		
Dec-24	54886	55879	993		52.26	10	42	31	1267		33.14		
8 MONTH AVG.			1291.625		60.77	11	50.124	39.75					

Ram Kishan & Co

PLOT No- 499

Phase - 2

Balhi -

Sowpat
(HR.)

8860120179

ANNEXURE - 4

For RAM KISHAN & CO.

Deepak

Partner

VAKALATNAMA**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 622 OF 2024****IN RE:-****VARUN GULATI****...APPLICANT**

VERSUS

STATE OF HARYANA & ORS.**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 21 day of February 2025

Accepted, identified and certified subjected to the terms of the fees.

SS
[SIDDHARTH BATRA] [ARCHNA YADAV]

Shi chaw
[SHIVANI CHAWLA] *leij* [CHINMAY DUBEY] & *Rhythm* [RHYTHM KATYAL]

Advocates

Ram Kishan & Co.

Plot No. 469, Phase II, Barhi Industrial
Area, Barhi Sonapat, Haryana-131101





भारत सरकार
GOVERNMENT OF INDIA



दीपक गोयल
Deepak Goel

जन्म वर्ष / Year of Birth : 1984
पुरुष / Male



0035

आधार — आम आदमी का अधिकार

For Ram Kishan & Co.

Deepak Goel
Partner

Ram Kishan & Co.

Plot. No. 499, Phase II, Barhi Industrial
Area, Barhi Sonapat, Haryana-131101



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

पता: S/O: कैलाश चंद गोयल, जी-73,
 नज़दीक लायन पब्लिक स्कूल, अशोक
 विहार फेस-1, अशोक विहार, अशोक
 विहार, उत्तर पश्चिमी, सरस्वती विहार,
 दिल्ली, 110052

Address: S/O: Kailash Chand
 Goel, G-73, NEAR LION PUBLIC
 SCHOOL, ASHOK VIHAR
 PHASE-1, Ashok Vihar, Ashok
 Vihar, North West Delhi,
 Saraswati Vihar, Delhi, 110052



1947
 1800 180 1947



help@uidai.gov.in

WWW

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P.O. Box No.1947,
 Bengaluru-560 001

For Ram Kishan & Co.

Rajpal Singh

Partner

Ram Kishan & Co.

Plot. No. 499, Phase II, Barhi Industrial
 Area, Barhi Sonapat, Haryana-131101



Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent Nos. 29, 46, 49, 60, 74, 89, 92, 103 & 106 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Mon, May 12, 2025 at 4:19 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 29, 46, 49, 60, 74, 89, 92, 103 & 106 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proo

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f of service.

Regards

Vijay Kumar
Office Manager